GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3369 TO BE ANSWERED ON 17th DECEMBER, 2021

FAMILY PLANNING PROGRAMME

3369: SHRI ASHOK KUMAR RAWAT: SHRI PALLAB LOCHAN DAS: SHRI ARUN KUMAR SAGAR:

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has undertaken Family Planning initiatives;
- (b) if so, the details thereof;
- (c) the details of Family Planning Programmes launched at the village level to create awareness among the rural people during the last three years and current year;
- (d) total expenditure incurred on family planning programmes during the said period, State/UT-wise; and year-wise;
- (e) the progress made in bringing down the birth rate during the said period, State/UT-wise; and
- (f) The amount incurred by the Government for advertisements on Family Planning Programmes during the said period?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

- (a) & (b) The Government is implementing various Family Planning initiatives, few of which are mentioned below:
 - 1. **Mission Parivar Vikas** (MPV) is implemented in 13 states for substantially increasing access to contraceptives and family planning services. These states are seven high focus states (Uttar Pradesh, Bihar, Madhya Pradesh, Rajasthan, Jharkhand, Chhattisgarh and Assam) and six North-Eastern states (Arunachal Pradesh, Manipur, Meghalaya, Tripura, Nagaland and Mizoram).

- 2. **Expanded Contraceptive Choices**: The current contraceptive basket comprising Condoms, Combined oral contraceptive pills, Emergency contraceptive pills, Intrauterine contraceptive device (IUCD) and Sterilization is expanded with inclusion of new contraceptives namely Injectable contraceptive (Antara programme) and Centchroman (Chhaya).
- 3. Compensation scheme for sterilization acceptors which provides compensation for loss of wages to the beneficiary and also to the service provider team for conducting sterilization.
- 4. **Post-partum Intrauterine contraceptive device** (PPIUCD) services are provided post delivery.
- 5. Scheme for **Home Delivery of contraceptives** by ASHAs at doorstep of beneficiaries.
- 6. **Family Planning Logistics Management Information System** (FP-LMIS): A dedicated software to ensure smooth forecasting, procurement and distribution of family planning commodities across all the levels of health facilities..
- (c) Programmes launched by the Government in the country, including rural areas, to create awareness about Family Planning are as follows:
 - i. **Family Planning Media Campaign:** A holistic media campaign is in place to generate contraceptive demand.
 - ii. **World Population Day & Fortnight** and **Vasectomy Fortnight** are observed every year to boost awareness across all States/ UTs.
- iii. Under **MPV Scheme**, promotional activities like Mobile publicity vans, Advocacy meetings, Saas bahu sammelans, and Nayi Pehel Kits are distributed to increase awareness in MPV districts.
- (d) The expenditure incurred by Government on family planning programmes during the last three years and current year, State/ UT-wise are placed in Annexure I.
- (e) The progress in bringing down the birth rate during the said period, State/UT-wise is placed in Annexure II.
- (f) The amount incurred by the Government for advertisements on Family Planning Programmes during the last 3 years and the current year is Rs. 342.54 crore.

Annexure I State/UT wise Utilisation for Family Planning activities under NRHM RCH Flexible Pool from FY 2018-19 and 2021-22 (Rs. in Lakh)

S.No.	State/UT	2018-19	2019-20	2020-21	2021-22
1	Andaman & Nicobar Islands	167.61	253.22	163.46	1.42
2	Andhra Pradesh	5551.81	6324.50	9152.46	944.03
3	Arunachal Pradesh	796.27	880.47	1085.41	27.22
4	Assam	11034.73	8693.13	9685.87	856.20
5	Bihar	19813.31	25536.78	21247.00	0.00
6	Chandigarh	134.54	83.11	34.35	3.75
7	Chhattisgarh	6823.22	8381.16	5471.20	731.49
8	Dadra & Nagar Haveli	112.37	103.83	125 10	5.49
	Daman & Diu	67.54	45.44	135.18	
9	Delhi	731.07	743.30	829.19	43.94
10	Goa	169.98	179.93	191.54	2.14
11	Gujarat	11142.51	11434.30	10946.23	1306.89
12	Haryana	4050.78	4086.48	4014.98	841.28
13	Himachal Pradesh	2536.26	1878.55	1609.32	48.25
14	Jammu & Kashmir	2651.90	2587.17	2816.06	1.81
15	Jharkhand	7024.24	7278.85	7516.79	0.00
16	Karnataka	9924.44	9795.19	9113.99	209.01
17	Kerala	2992.29	2842.38	4709.93	15.39
18	Ladakh	-	-	277.08	0.00
19	Lakshadweep	27.02	27.73	38.41	0.00
20	Madhya Pradesh	20036.67	20762.02	22671.34	2213.39
21	Maharashtra	16018.54	11314.99	13599.39	102.41
22	Manipur	734.91	728.54	412.44	8.60
23	Meghalaya	668.33	827.71	817.79	14.38
24	Mizoram	425.51	311.44	448.81	1.12
25	Nagaland	699.04	474.61	516.90	20.48
26	Odisha	9388.48	11744.09	11596.52	1048.19
27	Puducherry	157.68	175.56	171.63	7.94
28	Punjab	4110.08	3344.71	3259.66	49.54
29	Rajasthan	19909.40	18256.39	21311.28	2063.49
30	Sikkim	250.70	125.68	171.53	0.00
31	Tamil Nadu	12375.39	11150.52	9032.17	184.98
32	Telangana	5462.27	3488.90	5878.46	50.97
33	Tripura	1059.89	785.77	911.18	41.40
34	Uttar Pradesh	35428.90	31568.45	31247.51	2174.70
35	Uttarakhand	2339.30	1897.07	1961.94	50.21
36	West Bengal	11200.66	8412.66	7542.97	581.00

Annexure II

Progress in bringing down Birth Rate State/UT-wise

INDIA 20.2 19.7 1	S. No.	India/ State/ UT	Crude Birth Rate	
1 Andaman & Nicobar Islands 11.4 11.0 2 Andhra Pradesh 16.2 15.9 3 Arunachal Pradesh 18.3 17.6 4 Assam 21.2 21.0 5 Bihar 26.4 25.8 6 Chandigarh 13.5 13.0 7 Chhattisgarh 22.7 22.2 8 Dadra & Nagar Haveli 23.6 21.9 Daman & Diu 20.2 18.6 9 Delhi 15.2 14.4 10 Goa 12.5 12.3 11 Gujarat 19.9 19.5 12 Haryana 20.5 20.1 13 Himachal Pradesh 15.8 15.4 14 Jammu & Kashmir 15.4 14.9 15 Jharkhand 22.7 22.3 16 Karnataka 17.4 16.9 17 Kerala 14.2 13.5 18 Ladakh			SRS 2017	SRS 2019
2 Andhra Pradesh 16.2 15.9 3 Arunachal Pradesh 18.3 17.6 4 Assam 21.2 21.0 5 Bihar 26.4 25.8 6 Chandigarh 13.5 13.0 7 Chhattisgarh 22.7 22.2 8 Dadra & Nagar Haveli 23.6 21.9 Daman & Diu 20.2 18.6 9 Delhi 15.2 14.4 10 Goa 12.5 12.3 11 Gujarat 19.9 19.5 12 Haryana 20.5 20.1 13 Himachal Pradesh 15.8 15.4 14 Jammu & Kashmir 15.4 14.9 15 Jharkhand 22.7 22.3 16 Karnataka 17.4 16.9 17 Kerala 14.2 13.5 18 Ladakh 14.9 14.9 19 Lakshadweep 15.0 <th></th> <th>INDIA</th> <th>20.2</th> <th>19.7</th>		INDIA	20.2	19.7
3 Arunachal Pradesh 18.3 17.6 4 Assam 21.2 21.0 5 Bihar 26.4 25.8 6 Chandigarh 13.5 13.0 7 Chhattisgarh 22.7 22.2 8 Dadra & Nagar Haveli 23.6 21.9 Daman & Diu 20.2 18.6 9 Delhi 15.2 14.4 10 Goa 12.5 12.3 11 Gujarat 19.9 19.5 12 Haryana 20.5 20.1 13 Himachal Pradesh 15.8 15.4 14 Jammu & Kashmir 15.4 14.9 15 Jharkhand 22.7 22.3 16 Karnataka 17.4 16.9 17 Kerala 14.2 13.5 18 Ladakh 14.9 14.9 19 Lakshadweep 15.0 14.8 20 Madhya Pradesh 24.8 </td <td>1</td> <td>Andaman & Nicobar Islands</td> <td>11.4</td> <td>11.0</td>	1	Andaman & Nicobar Islands	11.4	11.0
4 Assam 21.2 21.0 5 Bihar 26.4 25.8 6 Chandigarh 13.5 13.0 7 Chhattisgarh 22.7 22.2 8 Dadra & Nagar Haveli 23.6 21.9 Daman & Diu 20.2 18.6 9 Delhi 15.2 14.4 10 Goa 12.5 12.3 11 Gujarat 19.9 19.5 12 Haryana 20.5 20.1 13 Himachal Pradesh 15.8 15.4 14 Jamnu & Kashmir 15.4 14.9 15 Jharkhand 22.7 22.3 16 Karnataka 17.4 16.9 17 Kerala 14.2 13.5 18 Ladakh 14.9 14.9 19 Lakshadweep 15.0 14.8 20 Madhya Pradesh 24.8 24.5 21 Maharashtra 15.7	2	Andhra Pradesh	16.2	15.9
5 Bihar 26.4 25.8 6 Chandigarh 13.5 13.0 7 Chhattisgarh 22.7 22.2 8 Dadra & Nagar Haveli 23.6 21.9 Daman & Diu 20.2 18.6 9 Delhi 15.2 14.4 10 Goa 12.5 12.3 11 Gujarat 19.9 19.5 12 Haryana 20.5 20.1 13 Himachal Pradesh 15.8 15.4 14 Jammu & Kashmir 15.4 14.9 15 Jharkhand 22.7 22.3 16 Karnataka 17.4 16.9 17 Kerala 14.2 13.5 18 Ladakh 14.9 14.9 19 Lakshadweep 15.0 14.8 20 Madhya Pradesh 24.8 24.5 21 Maharashtra 15.7 15.3 22 Manipur 14.6 <td>3</td> <td>Arunachal Pradesh</td> <td>18.3</td> <td>17.6</td>	3	Arunachal Pradesh	18.3	17.6
6 Chandigarh 13.5 13.0 7 Chhattisgarh 22.7 22.2 8 Dadra & Nagar Haveli 23.6 21.9 Daman & Diu 20.2 18.6 9 Delhi 15.2 14.4 10 Goa 12.5 12.3 11 Gujarat 19.9 19.5 12 Haryana 20.5 20.1 13 Himachal Pradesh 15.8 15.4 14 Jammu & Kashmir 15.4 14.9 15 Jharkhand 22.7 22.3 16 Karnataka 17.4 16.9 17 Kerala 14.2 13.5 18 Ladakh 14.9 14.9 19 Lakshadweep 15.0 14.8 20 Madhya Pradesh 24.8 24.5 21 Maharashtra 15.7 15.3 22 Manipur 14.6 13.6 23 Meghalaya 22.	4	Assam	21.2	21.0
7 Chhattisgarh 22.7 22.2 8 Dadra & Nagar Haveli 23.6 21.9 Daman & Diu 20.2 18.6 9 Delhi 15.2 14.4 10 Goa 12.5 12.3 11 Gujarat 19.9 19.5 12 Haryana 20.5 20.1 13 Himachal Pradesh 15.8 15.4 14 Jammu & Kashmir 15.4 14.9 15 Jharkhand 22.7 22.3 16 Karnataka 17.4 16.9 17 Kerala 14.2 13.5 18 Ladakh 14.9 14.9 19 Lakshadweep 15.0 14.8 20 Madhya Pradesh 24.8 24.5 21 Maharashtra 15.7 15.3 22 Manipur 14.6 13.6 23 Meghalaya 22.8 23.2 24 Mizoram 15.0<	5	Bihar	26.4	25.8
8 Dadra & Nagar Haveli 23.6 21.9 Daman & Diu 20.2 18.6 9 Delhi 15.2 14.4 10 Goa 12.5 12.3 11 Gujarat 19.9 19.5 12 Haryana 20.5 20.1 13 Himachal Pradesh 15.8 15.4 14 Jammu & Kashmir 15.4 14.9 15 Jharkhand 22.7 22.3 16 Karnataka 17.4 16.9 17 Kerala 14.2 13.5 18 Ladakh 14.9 14.9 19 Lakshadweep 15.0 14.8 20 Madhya Pradesh 24.8 24.5 21 Maharashtra 15.7 15.3 22 Manipur 14.6 13.6 23 Meghalaya 22.8 23.2 24 Mizoram 15.0 14.5 25 Nagaland 13.5 <td>6</td> <td>Chandigarh</td> <td>13.5</td> <td>13.0</td>	6	Chandigarh	13.5	13.0
Daman & Diu 20.2 18.6 9 Delhi 15.2 14.4 10 Goa 12.5 12.3 11 Gujarat 19.9 19.5 12 Haryana 20.5 20.1 13 Himachal Pradesh 15.8 15.4 14 Jammu & Kashmir 15.4 14.9 15 Jharkhand 22.7 22.3 16 Karnataka 17.4 16.9 17 Kerala 14.2 13.5 18 Ladakh 14.9 14.9 19 Lakshadweep 15.0 14.8 20 Madhya Pradesh 24.8 24.5 21 Maharashtra 15.7 15.3 22 Manipur 14.6 13.6 23 Meghalaya 22.8 23.2 24 Mizoram 15.0 14.5 25 Nagaland 13.5 12.7 26 Odisha 18.3 <td< td=""><td>7</td><td>Chhattisgarh</td><td>22.7</td><td>22.2</td></td<>	7	Chhattisgarh	22.7	22.2
Daman & Diu 20.2 18.6 9 Delhi 15.2 14.4 10 Goa 12.5 12.3 11 Gujarat 19.9 19.5 12 Haryana 20.5 20.1 13 Himachal Pradesh 15.8 15.4 14 Jammu & Kashmir 15.4 14.9 15 Jharkhand 22.7 22.3 16 Karnataka 17.4 16.9 17 Kerala 14.2 13.5 18 Ladakh 14.9 14.9 19 Lakshadweep 15.0 14.8 20 Madhya Pradesh 24.8 24.5 21 Maharashtra 15.7 15.3 22 Manipur 14.6 13.6 23 Meghalaya 22.8 23.2 24 Mizoram 15.0 14.5 25 Nagaland 13.5 12.7 26 Odisha 18.3 <td< td=""><td>8</td><td>Dadra & Nagar Haveli</td><td>23.6</td><td>21.9</td></td<>	8	Dadra & Nagar Haveli	23.6	21.9
10 Goa 12.5 12.3 11 Gujarat 19.9 19.5 12 Haryana 20.5 20.1 13 Himachal Pradesh 15.8 15.4 14 Jammu & Kashmir 15.4 14.9 15 Jharkhand 22.7 22.3 16 Karnataka 17.4 16.9 17 Kerala 14.2 13.5 18 Ladakh 14.9 14.9 19 Lakshadweep 15.0 14.8 20 Madhya Pradesh 24.8 24.5 21 Maharashtra 15.7 15.3 22 Manipur 14.6 13.6 23 Meghalaya 22.8 23.2 24 Mizoram 15.0 14.5 25 Nagaland 13.5 12.7 26 Odisha 18.3 18.0 27 Puducherry 13.2 13.3 28 Punjab			20.2	18.6
11 Gujarat 19.9 19.5 12 Haryana 20.5 20.1 13 Himachal Pradesh 15.8 15.4 14 Jammu & Kashmir 15.4 14.9 15 Jharkhand 22.7 22.3 16 Karnataka 17.4 16.9 17 Kerala 14.2 13.5 18 Ladakh 14.9 19 Lakshadweep 15.0 14.8 20 Madhya Pradesh 24.8 24.5 21 Maharashtra 15.7 15.3 22 Manipur 14.6 13.6 23 Meghalaya 22.8 23.2 24 Mizoram 15.0 14.5 25 Nagaland 13.5 12.7 26 Odisha 18.3 18.0 27 Puducherry 13.2 13.3 28 Punjab 14.9 14.5 29 Rajasthan 24.1	9	Delhi	15.2	14.4
12 Haryana 20.5 20.1 13 Himachal Pradesh 15.8 15.4 14 Jammu & Kashmir 15.4 14.9 15 Jharkhand 22.7 22.3 16 Karnataka 17.4 16.9 17 Kerala 14.2 13.5 18 Ladakh 14.9 19 Lakshadweep 15.0 14.8 20 Madhya Pradesh 24.8 24.5 21 Maharashtra 15.7 15.3 22 Manipur 14.6 13.6 23 Meghalaya 22.8 23.2 24 Mizoram 15.0 14.5 25 Nagaland 13.5 12.7 26 Odisha 18.3 18.0 27 Puducherry 13.2 13.3 28 Punjab 14.9 14.5 29 Rajasthan 24.1 23.7 30 Sikkim 16.4	10	Goa	12.5	12.3
13 Himachal Pradesh 15.8 15.4 14 Jammu & Kashmir 15.4 14.9 15 Jharkhand 22.7 22.3 16 Karnataka 17.4 16.9 17 Kerala 14.2 13.5 18 Ladakh 14.9 19 Lakshadweep 15.0 14.8 20 Madhya Pradesh 24.8 24.5 21 Maharashtra 15.7 15.3 22 Manipur 14.6 13.6 23 Meghalaya 22.8 23.2 24 Mizoram 15.0 14.5 25 Nagaland 13.5 12.7 26 Odisha 18.3 18.0 27 Puducherry 13.2 13.3 28 Punjab 14.9 14.5 29 Rajasthan 24.1 23.7 30 Sikkim 16.4 16.5 31 Tamil Nadu 17.2	11	Gujarat	19.9	19.5
14 Jammu & Kashmir 15.4 14.9 15 Jharkhand 22.7 22.3 16 Karnataka 17.4 16.9 17 Kerala 14.2 13.5 18 Ladakh 14.9 19 Lakshadweep 15.0 14.8 20 Madhya Pradesh 24.8 24.5 21 Maharashtra 15.7 15.3 22 Manipur 14.6 13.6 23 Meghalaya 22.8 23.2 24 Mizoram 15.0 14.5 25 Nagaland 13.5 12.7 26 Odisha 18.3 18.0 27 Puducherry 13.2 13.3 28 Punjab 14.9 14.5 29 Rajasthan 24.1 23.7 30 Sikkim 16.4 16.5 31 Tamil Nadu 17.2 14.2 32 Telangana 14.9 16.7 33 Tripura 13.0 12.8 34 Uttar Pradesh 25.9 25.4 35 Uttarakhand 17.3 17.1	12	Haryana	20.5	20.1
15 Jharkhand 22.7 22.3 16 Karnataka 17.4 16.9 17 Kerala 14.2 13.5 18 Ladakh 14.9 19 Lakshadweep 15.0 14.8 20 Madhya Pradesh 24.8 24.5 21 Maharashtra 15.7 15.3 22 Manipur 14.6 13.6 23 Meghalaya 22.8 23.2 24 Mizoram 15.0 14.5 25 Nagaland 13.5 12.7 26 Odisha 18.3 18.0 27 Puducherry 13.2 13.3 28 Punjab 14.9 14.5 29 Rajasthan 24.1 23.7 30 Sikkim 16.4 16.5 31 Tamil Nadu 17.2 14.2 32 Telangana 14.9 16.7 33 Tripura 13.0 12.8 <td>13</td> <td>Himachal Pradesh</td> <td>15.8</td> <td>15.4</td>	13	Himachal Pradesh	15.8	15.4
16 Karnataka 17.4 16.9 17 Kerala 14.2 13.5 18 Ladakh 14.9 19 Lakshadweep 15.0 14.8 20 Madhya Pradesh 24.8 24.5 21 Maharashtra 15.7 15.3 22 Manipur 14.6 13.6 23 Meghalaya 22.8 23.2 24 Mizoram 15.0 14.5 25 Nagaland 13.5 12.7 26 Odisha 18.3 18.0 27 Puducherry 13.2 13.3 28 Punjab 14.9 14.5 29 Rajasthan 24.1 23.7 30 Sikkim 16.4 16.5 31 Tamil Nadu 17.2 14.2 32 Telangana 14.9 16.7 33 Tripura 13.0 12.8 34 Uttar Pradesh 25.9 25.	14	Jammu & Kashmir	15.4	14.9
17 Kerala 14.2 13.5 18 Ladakh 14.9 19 Lakshadweep 15.0 14.8 20 Madhya Pradesh 24.8 24.5 21 Maharashtra 15.7 15.3 22 Manipur 14.6 13.6 23 Meghalaya 22.8 23.2 24 Mizoram 15.0 14.5 25 Nagaland 13.5 12.7 26 Odisha 18.3 18.0 27 Puducherry 13.2 13.3 28 Punjab 14.9 14.5 29 Rajasthan 24.1 23.7 30 Sikkim 16.4 16.5 31 Tamil Nadu 17.2 14.2 32 Telangana 14.9 16.7 33 Tripura 13.0 12.8 34 Uttar Pradesh 25.9 25.4 35 Uttarakhand 17.3 17.1	15	Jharkhand	22.7	22.3
18 Ladakh 14.9 19 Lakshadweep 15.0 14.8 20 Madhya Pradesh 24.8 24.5 21 Maharashtra 15.7 15.3 22 Manipur 14.6 13.6 23 Meghalaya 22.8 23.2 24 Mizoram 15.0 14.5 25 Nagaland 13.5 12.7 26 Odisha 18.3 18.0 27 Puducherry 13.2 13.3 28 Punjab 14.9 14.5 29 Rajasthan 24.1 23.7 30 Sikkim 16.4 16.5 31 Tamil Nadu 17.2 14.2 32 Telangana 14.9 16.7 33 Tripura 13.0 12.8 34 Uttar Pradesh 25.9 25.4 35 Uttarakhand 17.3 17.1	16	Karnataka	17.4	16.9
19 Lakshadweep 15.0 14.8 20 Madhya Pradesh 24.8 24.5 21 Maharashtra 15.7 15.3 22 Manipur 14.6 13.6 23 Meghalaya 22.8 23.2 24 Mizoram 15.0 14.5 25 Nagaland 13.5 12.7 26 Odisha 18.3 18.0 27 Puducherry 13.2 13.3 28 Punjab 14.9 14.5 29 Rajasthan 24.1 23.7 30 Sikkim 16.4 16.5 31 Tamil Nadu 17.2 14.2 32 Telangana 14.9 16.7 33 Tripura 13.0 12.8 34 Uttar Pradesh 25.9 25.4 35 Uttarakhand 17.3 17.1	17	Kerala	14.2	13.5
20 Madhya Pradesh 24.8 24.5 21 Maharashtra 15.7 15.3 22 Manipur 14.6 13.6 23 Meghalaya 22.8 23.2 24 Mizoram 15.0 14.5 25 Nagaland 13.5 12.7 26 Odisha 18.3 18.0 27 Puducherry 13.2 13.3 28 Punjab 14.9 14.5 29 Rajasthan 24.1 23.7 30 Sikkim 16.4 16.5 31 Tamil Nadu 17.2 14.2 32 Telangana 14.9 16.7 33 Tripura 13.0 12.8 34 Uttar Pradesh 25.9 25.4 35 Uttarakhand 17.3 17.1	18	Ladakh		14.9
21 Maharashtra 15.7 15.3 22 Manipur 14.6 13.6 23 Meghalaya 22.8 23.2 24 Mizoram 15.0 14.5 25 Nagaland 13.5 12.7 26 Odisha 18.3 18.0 27 Puducherry 13.2 13.3 28 Punjab 14.9 14.5 29 Rajasthan 24.1 23.7 30 Sikkim 16.4 16.5 31 Tamil Nadu 17.2 14.2 32 Telangana 14.9 16.7 33 Tripura 13.0 12.8 34 Uttar Pradesh 25.9 25.4 35 Uttarakhand 17.3 17.1	19	Lakshadweep	15.0	14.8
22 Manipur 14.6 13.6 23 Meghalaya 22.8 23.2 24 Mizoram 15.0 14.5 25 Nagaland 13.5 12.7 26 Odisha 18.3 18.0 27 Puducherry 13.2 13.3 28 Punjab 14.9 14.5 29 Rajasthan 24.1 23.7 30 Sikkim 16.4 16.5 31 Tamil Nadu 17.2 14.2 32 Telangana 14.9 16.7 33 Tripura 13.0 12.8 34 Uttar Pradesh 25.9 25.4 35 Uttarakhand 17.3 17.1	20	Madhya Pradesh	24.8	24.5
23 Meghalaya 22.8 23.2 24 Mizoram 15.0 14.5 25 Nagaland 13.5 12.7 26 Odisha 18.3 18.0 27 Puducherry 13.2 13.3 28 Punjab 14.9 14.5 29 Rajasthan 24.1 23.7 30 Sikkim 16.4 16.5 31 Tamil Nadu 17.2 14.2 32 Telangana 14.9 16.7 33 Tripura 13.0 12.8 34 Uttar Pradesh 25.9 25.4 35 Uttarakhand 17.3 17.1	21	Maharashtra	15.7	15.3
24 Mizoram 15.0 14.5 25 Nagaland 13.5 12.7 26 Odisha 18.3 18.0 27 Puducherry 13.2 13.3 28 Punjab 14.9 14.5 29 Rajasthan 24.1 23.7 30 Sikkim 16.4 16.5 31 Tamil Nadu 17.2 14.2 32 Telangana 14.9 16.7 33 Tripura 13.0 12.8 34 Uttar Pradesh 25.9 25.4 35 Uttarakhand 17.3 17.1	22	Manipur	14.6	13.6
25 Nagaland 13.5 12.7 26 Odisha 18.3 18.0 27 Puducherry 13.2 13.3 28 Punjab 14.9 14.5 29 Rajasthan 24.1 23.7 30 Sikkim 16.4 16.5 31 Tamil Nadu 17.2 14.2 32 Telangana 14.9 16.7 33 Tripura 13.0 12.8 34 Uttar Pradesh 25.9 25.4 35 Uttarakhand 17.3 17.1	23	Meghalaya	22.8	23.2
26 Odisha 18.3 18.0 27 Puducherry 13.2 13.3 28 Punjab 14.9 14.5 29 Rajasthan 24.1 23.7 30 Sikkim 16.4 16.5 31 Tamil Nadu 17.2 14.2 32 Telangana 14.9 16.7 33 Tripura 13.0 12.8 34 Uttar Pradesh 25.9 25.4 35 Uttarakhand 17.3 17.1	24	Mizoram	15.0	14.5
27 Puducherry 13.2 13.3 28 Punjab 14.9 14.5 29 Rajasthan 24.1 23.7 30 Sikkim 16.4 16.5 31 Tamil Nadu 17.2 14.2 32 Telangana 14.9 16.7 33 Tripura 13.0 12.8 34 Uttar Pradesh 25.9 25.4 35 Uttarakhand 17.3 17.1	25	Nagaland	13.5	12.7
28 Punjab 14.9 14.5 29 Rajasthan 24.1 23.7 30 Sikkim 16.4 16.5 31 Tamil Nadu 17.2 14.2 32 Telangana 14.9 16.7 33 Tripura 13.0 12.8 34 Uttar Pradesh 25.9 25.4 35 Uttarakhand 17.3 17.1	26	Odisha	18.3	18.0
29 Rajasthan 24.1 23.7 30 Sikkim 16.4 16.5 31 Tamil Nadu 17.2 14.2 32 Telangana 14.9 16.7 33 Tripura 13.0 12.8 34 Uttar Pradesh 25.9 25.4 35 Uttarakhand 17.3 17.1	27	Puducherry	13.2	13.3
30 Sikkim 16.4 16.5 31 Tamil Nadu 17.2 14.2 32 Telangana 14.9 16.7 33 Tripura 13.0 12.8 34 Uttar Pradesh 25.9 25.4 35 Uttarakhand 17.3 17.1	28	Punjab	14.9	14.5
30 Sikkim 16.4 16.5 31 Tamil Nadu 17.2 14.2 32 Telangana 14.9 16.7 33 Tripura 13.0 12.8 34 Uttar Pradesh 25.9 25.4 35 Uttarakhand 17.3 17.1	29	Rajasthan	24.1	23.7
31 Tamil Nadu 17.2 14.2 32 Telangana 14.9 16.7 33 Tripura 13.0 12.8 34 Uttar Pradesh 25.9 25.4 35 Uttarakhand 17.3 17.1	30	, and the second	16.4	16.5
32 Telangana 14.9 16.7 33 Tripura 13.0 12.8 34 Uttar Pradesh 25.9 25.4 35 Uttarakhand 17.3 17.1	31		17.2	14.2
33 Tripura 13.0 12.8 34 Uttar Pradesh 25.9 25.4 35 Uttarakhand 17.3 17.1	32		14.9	16.7
34 Uttar Pradesh 25.9 25.4 35 Uttarakhand 17.3 17.1	33		13.0	12.8
35 Uttarakhand 17.3 17.1		•		
JU I West Bengal 1.1.2 14.9	36	West Bengal	15.2	14.9